

ITEM NO.2

REGISTRAR COURT. 1

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PUNEET SEHGAL

Petition(s) for Special Leave to Appeal(C) No(s). 28352-28356/2015

STATE OF TAMIL NADU

Petitioner(s)

VERSUS

ELEPHANT G. RAJENDRAN AND ORS. & ORS.

Respondent(s)

IA No. 173436/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 164301/2019 - VACATING STAY)

Date : 23-02-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. D.kumanan, AOR
Mrs Deepa S, Adv.
Ms Racheeta Chawla, Adv.
Ms Divya Singh, Adv.

For Respondent(s)

Mr. K. V. Vijayakumar, AOR

Mr. Prasanna S, Adv.
Mr. Aakarsh Kamra, AOR

Mr. B. Balaji, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Ld. Counsel for respondent no.6 has not filed process fee/spare copies in terms of Court's order dt.2.1.2023, as such, Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

PUNEET SEHGAL
Registrar